

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**Sub:** Establishment - High Court of Judicature at Hyderabad - Gazetted - Appointment to the post of Registrar (Judicial), High Court of Judicature at Hyderabad - **Orders - Issued.**

**Read:** High Court's Proc. in ROC No.581/2017-Estt.1., dated 16.01.2017.


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**ORDER : R.O.C.No. 1914/2017-Estt.1., Dated 27.02.2017**

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and under Rule 5 of A.P. High Court Service Rules, 1975, the Honourable the Acting Chief Justice, High Court of Judicature at Hyderabad is pleased to appoint **Sri A. Venkateswara Reddy**, Prl. District and Sessions Judge, Ranga Reddy District, as **Registrar (Judicial)**, High Court of Judicature at Hyderabad, by transfer, for a period of one year, with immediate effect.

Sri A.Venkateswara Reddy, will handover the charge of his post to the Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Ranga Reddy District and take charge of his new post from Sri V. Venkata Prasad, Registrar (Vigilance), who is holding full additional charge of the post of Registrar (Judicial), High Court of Judicature at Hyderabad.

The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Ranga Reddy District, will be in full additional charge of the post of Prl. District and Sessions Judge, Ranga Reddy District, until further orders.

  
**REGISTRAR GENERAL** 27/2

To

1. Sri A.Venkateswara Reddy, Prl. District and Sessions Judge, Ranga Reddy District, at L.B.Nagar, Hyderabad.
2. Sri V.Venkata Prasad, Registrar (Vigilance), High Court of Judicature at Hyderabad
3. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Ranga Reddy District

Copy to :

1. The Prl. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Acting Chief Justice)
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
3. All the Registrars, High Court of Judicature at Hyderabad.
4. All the Officers of the High Court of Judicature at Hyderabad.
5. The Joint Registrar-cum-Drawing Officer, High Court of Judicature at Hyderabad
6. All the Section Heads, High Court of Judicature at Hyderabad.
7. The Overseer, High Court of Judicature at Hyderabad
8. All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.
9. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad
10. The Metropolitan Sessions Judges, Hyderabad, Vijayawada and Visakhapatnam
11. The Director, A.P. Judicial Academy, Secunderabad.
12. The Chairman, A.P. Administrative Tribunal, Hyderabad
13. The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad
14. The Special Judge for Economic Offences, Hyderabad
15. The Special Judge for Essential Commodities Act, Hyderabad
16. The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam
17. The Special Sessions Judge for SCs & STs (POA) Act, 1989-cum-VI Metropolitan Sessions Judge, Secunderabad.
18. The Special Sessions Court for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State.

19. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore
20. The Judge, Family Courts Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
21. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
22. The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
23. The Presiding Officers, Labour Courts at Hyderabad, I, II & III, Visakhapatnam, Guntur, Ananthapur, Warangal & Godavari Khani.
24. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad
25. The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
26. The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
27. The Secretary to Governor, for the state of Telangana and the state of Andhra Pradesh.
28. The Chief Secretary to Government, Government of Telangana, Hyderabad
29. The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad
30. The Secretary to Government, Law (L.A. & J - Home Courts) Dept., Government of Telangana, Hyderabad
31. The Secretary to Government, Law (L.A. & J - Home Courts) Dept., Government of Andhra Pradesh, Hyderabad
32. The Secretary General, Supreme Court of India, New Delhi
33. The Registrar Generals of All High Courts in India
34. The Registrar, Railway Claims Tribunal, Hyderabad
35. The Registrar, A.P. Lokayukta, Hyderabad
36. The Registrar, State Consumers Redressal Forum, Hyderabad
37. The Secretary, Bar Council of A.P., Hyderabad
38. The Accountant General, Hyderabad
39. The Advocate General, Andhra Pradesh, Hyderabad.
40. The Advocate General, Telangana, Hyderabad
41. The Public Prosecutors, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, Hyderabad.
42. The Administrative Officer, Government Pleaders Office, Hyderabad
43. The Administrator General & Official Trustee at High Court Buildings, Hyderabad
44. The Member Secretary, A.P.State Legal Services Authority, Hyderabad
45. The Member Secretary, Telangana State Legal Services Authority, Hyderabad
46. The Secretary, A.P.H.C.Legal Services Committee, Hyderabad
47. The Registrar, Income Tax Appellate Tribunal, Hyderabad
48. The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad
49. The Director of Prosecutions, Hyderabad
50. The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad.
51. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad ( For Publication in Official Gazette)
52. The President, Judicial Officers' Association, High Court of Judicature at Hyderabad.
53. The Secretary, Section Officers' Association, High Court of Judicature at Hyderabad
54. The President, High Court Service Association, High Court of Judicature at Hyderabad.
55. The President, High Court Telangana Employees Association, High Court of Judicature at Hyderabad.
56. The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Judicature at Hyderabad.
57. The Secretary, State Judicial Employees Association, Criminal Courts Compound, Red Hills, Nampally, Hyderabad.
60. The President, High Court Advocates' Association, High Court of Judicature at Hyderabad
61. The Commissioner, Information & Public Relations, Hyderabad (with a request to make arrangement for publication of the notification in local dailies)
62. The Director, All India Radio, Public Gardens, Hyderabad
63. The Director, Doordarshan Kendra, Ramanthapur, Hyderabad
64. The Editors, Eenadu, Deccan Chronicle, Sia-sat.

} With a request for making necessary announcement

} For publication in the respective News Papers

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